

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 140/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.11.2017**

NAME OF THE COMPANY: Emrorium Departmental Store Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Ashok Kumar Juneja and Ms. Ritika Shaw, Advocates		
	For the Respondent (s)	: None		

ORDER

Notice to the ROC returnable on 1st December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)